

**HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH**

**NOTIFICATION**

**No. 105**

**Dated: 01.06.2026**

In exercise of the powers conferred under Rule 3-A of Chapter-6, Part-B, Punjab and Haryana High Court Rules and Orders, Volume V, Hon'ble the Chief Justice has been pleased to order the change of name of Sh.Sanjay, Advocate, Enrolment Number: P-776-2018, Number on Rolls (NoR) - PH224642 from "**Sanjay**" to "**Sanjay Ghalawat**", on the Roll of Advocates.

**BY ORDER OF HON' BLE THE CHIEF JUSTICE.**

**Sd/-  
REGISTRAR GENERAL**

**No. 12497 XIII.D [Rules (ROA)] / 8-R**

**Dated: 01.06.2026**

**Copy forwarded to:-**

1. The Controller, Printing and Stationery Department, Punjab with the request that the notification may be published in Punjab Gazette Part-III.
2. The Controller, Printing and Stationery Department, Haryana with the request that the notification may be published in Haryana Gazette Part-III.
3. The Controller, Printing and Stationery Department, U.T. Chandigarh with the request that the notification may be published in U.T. Chandigarh Gazette Part-III.(uploaded on the online portal)
4. The Chairman, Bar Council of Punjab and Haryana, Law Bhawan, Sector-37-A, Chandigarh for information.
5. The President, Punjab and Haryana High Court Bar Association, Chandigarh for information.
6. Superintendent Lok Adalat, Litigation, Computer, DRR & CRC Branches of this Court for information.

**Sd/-  
REGISTRAR GENERAL**